<u>Annexure</u>

Annexure referred in reply to Part (c) of the Lok Sabha Unstarred Question No. **3165** to be answered on 17.12.2015.

			(Rs. in Crore)		
Sr. No	States/UTs	Approved Solar Cities	Funds Sanctioned	Funds Released	
1	Andhra Pradesh	1. Vijayawada	1.96	0.90	
		2. Narsapur Town	0.00	0.00	
2	Assam	3. Guwahati	0.45	0.08	
		4. Jorhat	0.49	0.24	
3	Arunachal Pradesh	5. Itanagar	0.47	0.16	
5	Chandigarh	6. Chandigarh	25.16	8.11	
6	Chhattisgarh	7. Bilaspur	0.43	0.12	
		8. Raipur	0.43	0.12	
7	Gujarat	9. Rajkot	0.93	0.35	
		10. Gandhinagar	0.50	0.14	
		11. Surat	2.68	1.11	
8	Goa	12. Panaji City	0.43	0.02	
9	Haryana	13. Gurgaon	0.47	0.07	
		14. Faridabad	0.88	0.28	
10	Himachal Pradesh	15. Shimla	2.93	1.52	
		16. Hamirpur	0.43	0.27	
11	Karnataka	17. Mysore	2.02	0.85	
		18. Hubli-Dharwad	0.43	0.02	
12	Kerala	19. Thiruvananthapuram*	0.00	0.00	
		20. Kochi	0.49	0.19	
13	Maharashtra	21. Nagpur	4.68	2.14	
		22. Thane	1.13	0.51	
		23. Kalyan-Dombivli	0.50	0.25	
		24. Aurangabad	0.50	0.08	
		25. Nanded	0.50	0.04	
		26. Shirdi	0.43	0.02	
14	Madhya Pradesh	27. Indore*	0.00	0.00	
		28. Gwalior	0.50	0.10	
		29. Bhopal	0.48	0.19	
		30. Rewa	0.50	0.14	
15	Manipur	31. Imphal	0.49	0.04	
16	Mizoram	32. Aizawl	2.96	2.53	
17	Nagaland	33. Kohima	0.47	0.20	
		34. Dimapur	0.49	0.04	
18	Delhi	35. New Delhi (NDMC area)	0.50	0.00	
19	Orissa	36. Bhubaneswar	0.47	0.04	

List of State/UT-wise approved Solar Cities with the funds sanctioned and released

20	Punjab	37. Amritsar	0.45	0.12
		38. Ludhiana	0.45	0.12
		39. SAS Nagar (Mohali)	0.50	0.02
21	Rajasthan	40. Ajmer	0.50	0.01
		41. Jaipur	0.00	0.00
		42. Jodhpur	0.44	0.02
22	Tamil Nadu	43. Coimbatore	0.49	0.24
23	Telangana	44. Mahbubnagar*	0.00	0.00
24	Tripura	45. Agartala	2.53	1.37
25	Uttarakhand	46. Dehradun	0.47	0.13
		47. Haridwar & Rishikesh	0.45	0.05
		48. Chamoli –Gopeshwar	0.45	0.14
26	Uttar Pradesh	49. Agra	0.49	0.39
		50. Moradabad	0.50	0.25
		51. Allahabad	0.50	0.02
27	West Bengal	52. Howrah	0.50	0.04
		53. Madhyamgram	0.50	0.26
		54. New Town Kolkata	0.50	0.11
27	Jammu & Kashmir	55. Leh*	0.00	0.00
28	Puducherry	56. Puducherry	0.61	0.00
	Total		66.53	24.16

*Only in principle approval is given.

GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY LOK SABHA UNSTARRED QUESTION NO. 3165 TO BE ANSWERED ON 17.12.2015

SOLAR CITIES

3165. SHRI PRATAPRAO JADHAV : SHRIMATI P.K. SREEMATHI TEACHER : SHRI GOPAL SHETTY : SHRIMATI RAMA DEVI:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) whether the Government has launched/proposes to launch any programme for development of solar cities in the country;

(b) if so, the details and the objectives thereof and the criteria laid down for identification of cities under the said programme;

(c) names of locations/areas identified in the country for setting up of solar cities, State/UT-wise including Kerala;

(d) the details of funds sanctioned and allocated and expenditure incurred for setting up of such solar cities so far along with the projected generation of power, solarcity-wise, States/UT-wise; and

(e) whether the Government proposes to extend this programme for inclusion of more cities in the said programme, if so, the details thereof, State/UT-wise?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a): Yes madam. The Ministry of New and Renewable Energy is implementing a programme on "Development of Solar Cities".

(b): The main objective of the Solar City is to reduce the fossil fuel based energy consumption by 10% through a combination of energy efficiency measures and enhancing supply from renewable energy sources. The criteria set by the Ministry for identification of cities include a city having population between 50,000 to 50 lakh (with relaxation given to special category States including North-East States), initiatives and regulatory measures already taken along with a high level of commitment in promoting energy efficiency and renewable energy.

(c): So far, 56 cities have been approved under this programme. State/UT-wise details of solar cities including in Kerala are given in **Annexure**.

(d): A total amount of Rs. 66.53 crore has been sanctioned for Master Plans, solar city cells, promotional activities and installation of renewable energy projects. Against this an amount of Rs.24.16 crore has been released so far.

(e): Yes madam. More proposals from States/UTs may be considered based on the demand and proposal received as per guidelines.